

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 143 OF 2016 &  
IA NO. 310 OF 2016**

**Dated: 12<sup>th</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Punjab State Power Corporation Ltd. .... Appellant(s)  
Vs.  
M/s Mokia Green Energy Pvt. Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K.Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Aditya Grover  
Mr. Arjun Grover for R.2  
Mr. Sakesh Kumar for R.3

**ORDER**

It is represented that pleadings are complete.

List the matter for hearing on 13.09.2017.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/kt